

9

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/116/2016
NAME OF THE PETITIONER(S) : A.R. Rajasekar
NAME OF THE RESPONDENT(S) : M/s i Gen Power System Private Limited & 3 others
UNDER SECTION : 111, 237, 397/398, 402, 403 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

(1) S. Mukundan
D.V.B. Saivihan
Sandeep Kumar

Counsel for
Petitioner

D.V.B. Saivihan

2) K. RAMASAMY &
G.V. MOHAN KUMAR

Counsel for Respondents

G.V.M.

ORDER

Shri S Mukundan, counsel for petitioner present. Shri G V Mohan Kumar, counsel for respondents present. Counsel for petitioner sought time for submitting final arguments. Time extended at request. Put up on **10.03.2017 at 10.30 A.M.**



(K. Anantha Padmanabha Swamy)
Member (Judicial)